

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI AJIT PANJA) : (a) to (e). Government have accorded approval for exploration and development of Coal Bed Methane projects in India to the following companies :

Name of Company	Areas Allotted
1. M/s Modi-Mokenzie Methane Limited (a joint venture company)	225 sq. kms. in Raniganj Coalfield
2. M/s Amoco India Petroleum Company, USA.	Jharia Coalfield and North Karanpura Coalfield 72 sq. kms. 266 sq. kms.

[Translation]

#### Religious Organisations

3506. SHRI CHHEDI PASWAN :  
SHRI LALL BABU RAI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether various religious organisations are fully or partially run by the Union Government and State Governments;

(b) if so, the details thereof;

(c) whether the Rajiv-Longowal accord gives commitment to implement the Punjab Gurudwara Act in all the parts of the country; and

(d) if so, with whom the responsibility lies to hold gurudwara elections in Punjab?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) and (b). The information is being collected and will be laid on the Table of the House.

(c) The Rajiv-Longowal Accord stipulates that the Government of India agrees to consider the formulation of an All India Gurudwara Bill, and that Legislation will be brought forward for this purpose in consultation with Shiromani Akali Dal, others concerned and after fulfilling all relevant constitutional requirements.

(d) The primary responsibility lies with the Central Government in consultation with the Government of Punjab and other state governments concerned.

#### Reservation to Backward Classes in Private Sector

3507. SHRI ARJUN SINGH YADAV : Will the Minister of WELFARE be pleased to state :

(a) whether the Government propose to provide reservation to backward classes in the private sector; and

(b) if so, the steps proposed to be taken by the Government in this regard?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) and (b). Suggestion is constructive. This would be examined.

#### Seizure of Fake Share Certificates

3508. SHRI CHANDRESH PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Police have seized take share certificates, debentures etc. worth lakhs of rupees in Delhi in March, 1995;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) and (b). In February 19, 1995, the Crime Branch of Delhi Police unearthed a racket in large scale trading of stolen shares of various companies involving a complex network of sub-brokers, computer operators and postmen. A case under section 420/467/468/471/380/411/120-B IPC was registered at Police Station Connaught Place, New Delhi. Nine accused persons were arrested and 15,479 fake/stolen shares of various companies were seized from them.

(c) Government and other concerned agencies are keeping continuous vigilance to contain such criminal activities.

[English]

#### Unemployment

3509. SHRI M.V.V.S. MURTHY : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether any study has been conducted to ascertain the impact of economic reforms on the unemployment problem in the country;

(b) if so, the outcome thereof;

(c) whether the National Sample Survey Organisation has conducted any survey in regard to employment data during the last three years;

(d) if so, the details thereof; and

(e) the steps taken/proposed to generate employment in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG) : (a) No, Sir.

(b) Does not arise.

(c) and (d). The National Sample Survey Organisation collected data on employment through surveys conducted with a thin sample (containing a smaller number of households than in a comprehensive survey) in the course of its 47th (July-Dec. 91) and 48th (Jan.-Dec. 92) rounds and through a comprehensive survey in the 50th round (July 93-June 1994). The rates of employment and unemployment (with respect to population) as per 47th and 48th Rounds for which results have become available are as follows:

*Number of persons employed and unemployed per 1000 persons - All India*

Status/Category	47th Round		48th Round	
	Emp- loyed	Unemp- loyed	Emp- loyed	Unemp- loyed
<b>Usual Principal Status</b>				
Rural Male	538	10	541	9
Rural Female	244	3	250	3
Urban Male	511	24	502	24
Urban Female	120	7	125	9
<b>Current Weekly Status</b>				
Rural Male	534	12	536	12
Rural Female	238	3	244	3
Urban Male	509	26	501	24
Urban Female	117	7	122	8

(e) Employment is a thrust area of the Eighth Five Year Plan. The Plan strategy lays stress on growth of employment intensive sectors, sub-sectors and activities through geographically and crop-wise diversified agricultural growth, development of agro-based and allied activities, encouragement of non-agricultural, particularly manufacturing activities in rural areas and small and decentralised manufacturing sector, expansion of programmes of construction of infrastructure and residential accommodation and promotion of growth of services and informal sector activities, besides streamlining the various special employment schemes.

[Translation]

#### Supply of Coal

3510. DR. P.R. GANGWAR : Will the Minister of COAL be pleased to state :

(a) whether the Government are aware that the Bricks industry in Uttar Pradesh is facing crisis due to non-availability of coal; and

(b) if so, the steps taken by the Government to supply coal to this industry?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI AJIT PANJA) : (a) and (b). Coal India Limited (CIL) have informed that they are not aware of Brick Kiln Industry in Uttar Pradesh facing a crisis situation due to non-availability of coal. Coal Supplies are arranged to Brick Kilns in Uttar Pradesh both by rail and road on the basis of sponsorships issued by the State Government. Sponsorships are also issued to the associations of Brick Kilns owners and Government nodal agencies. During the year 1994-95 about 17.55 lakh tonnes (provisional) of coal was supplied to the Brick Kilns in Uttar Pradesh.

Apart from supply of coal against sponsorships coal is also being supplied under Liberalised Sales Scheme in which actual users have been accorded the highest priority. As such Brick Kilns may also obtain coal from the identified LSS sources to meet their additional requirements, if any.

[English]

#### Amendment to Code of Criminal Procedure

3511. SHRI RAJENDRA KUMAR SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have decided to amend the Code of Criminal Procedure, 1963 for summary trial and quick convictions; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) and (b). A Provision for summary trial already exist in section 260 of Cr. P.C. However, a Bill is pending with Parliamentary Committee on Home Affairs for amending *inter-alia* section 260 of Cr. P.C. to provide that the offence of theft and other cognate offences under various sections of Indian Penal Code to be tried summarily where the value of property involved does not exceed two thousand rupees instead of two hundred rupees at present. It also provides for summary trial of offence of criminal intimidation punishable with imprisonment upto two years.

#### Telecom System in Orissa

3512. SHRI GOPI NATH GAJAPATHI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Orissa is lagging behind in the field of Telecommunications in comparison to other States

(b) if so, the reasons therefor;

(c) whether the Government propose to improve and modernise the telecommunication system in the State; and